

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/778/IB/2018  
NAME OF THE PETITIONER(S) : SIVARAM NARAYANASAMY  
NAME OF THE RESPONDENT(S) : TEBMA SHIPYARDS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	KAUSHIK N SHARMA	COUNSEL FOR RESPONDENT	<i>[Signature]</i>
2.	Deepak Narayanan	Counsel for Petitioner	<i>[Signature]</i>

**ORDER**

Counsel for petitioner present. Counsel representing the respondent present.  
Counsel for petitioner is directed to furnish copy of the petition to the other side  
to enable them to file a reply. Time is enlarged at request. Put up on 19.07.2018.

*-sd-*  
**(S VIJAYARAGHAVAN)**  
Member (Technical)

*-sd-*  
**(K ANANTHA PADMANABHA SWAMY)**  
Member (Judicial)